

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s JBM Homes Pvt Ltd

PETITION NUMBER : IBA/812/2020

**APPLICATION NUMBER: a) IA/IBC/2049/2023
b) IA/IBC/2052/2023**

COMMON ORDER

a. IA/IBC/2049/2023 IN IBA/812/2020

Ld. Counsel Ms. M.S.Elamathi appears for the Applicant.

This application has been filed to permit the Applicant to amend the cause title of the Application in IA(IBC)/617/CHE/2022 in IBA/812/2020 by substituting the name of Mr.Thuruvai Ramahcandran Ravichandran, RP with Mr.Venkatraman Subramanian,Liquidator.

Ld. Counsel for the Applicant submits that vide order dated 12.09.2023 in IA(IBC)/919(CHE)/2022 ordered the Corporate Debtor to be liquidated and the Liquidator is to be substituted as the Applicant in the place of RP. The Liquidator, Mr.Venkatraman Subramanian is substituted as Applicant in the place of RP, Mr.Thuruvai Ramachandran Ravichandran and request to amend the cause title in IA(IBC)/617/CHE/2022 in IBA/812/2020 is allowed.

Accordingly, IA/IBC/2049/2023 is **allowed and disposed of**.

(Contd...2)

-S.D.-

b. IA/IBC/2052/2023 IN IBA/812/2020

Ld. Counsel Ms. M.S.Elamathi appears for the Applicant.

This application has been filed to permit the Applicant to amend the cause title of the Application in IA(IBC)/652/CHE/2022 in IBA/812/2020 by substituting the name of Mr.Thuruvai Ramahcandran Ravichandran, RP with Mr.Venkatraman Subramanian,Liquidator.

Ld. Counsel for the Applicant submits that vide order dated 12.09.2023 in IA(IBC)/919(CHE)/2022 ordered the Corporate Debtor to be liquidated and the Liquidator is to be substituted as the Applicant in the place of RP. The Liquidator, Mr.Venkatraman Subramanian is substituted as Applicant in the place of RP, Mr.Thuruvai Ramachandran Ravichandran and the request to amend the cause title in IA(IBC)/617/CHE/2022 in IBA/812/2020 is granted.

Accordingly, IA/IBC/2052/2023 is **allowed and disposed of**.

- S.D. -

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss

- S.D. -

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)